NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1547/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES:

JMC Projects (India) Ltd.

V/s

Larsen & Toubro

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

5 RASHID BOATWALLA ADVOCATE

ALW LIPSA UNADKAT FOR RESPONDENT.

1/B MANILAL KHER

AMBALAL J-CO.

VIKASH Kumay Advocalet

Rufusaj Pahi) for Applian

ORDER CP No. 1547/I&BP/CLB/MB/MAH/2017

At request of the Petitioner, list this matter on 18.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)